NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

NATIONAL COMPANY LAW TRIB	UNAL, HELD ON 30/11/2017 AT 10.3	0 AM
PRESENT: SHRI Ch. M	10HD SHARIEF TARIQ, MEMBER	-JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: CP/49/2017	
NAME OF THE PETITIONER(S)	: HEMALATHA & ANOTHER	
NAME OF THE RESPONDENT(S)	: SRI SRIVATHSA PAPER MILLS PVT LTD & 4 ORS	
UNDER SECTION	: 241/242	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
. V. KAMALA KUMAR X A. CELINE	Cornsel for Resspondents	Jamala. J. 17 9843334414
	Counsel Per Petitiones	999 4222720 989 0162442

ORDER

Counsel for the Petitioner present. Counsel for R2 to R5 present. Matter is posted for arguments in relation to the maintainability of the petition. Put up on **07.12.2017 at 10.30 A.M.**

—S9 — MEMBER (JUDICIAL)

ghk